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MP-6147-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE DWARKA DHISH BANSAL

ON THE 2nd OF DECEMBER, 2024

MISC. PETITION No. 6147 of 2024

REHMAT KHAN

Versus

SMT. ASMA BANO D/O LATE AJMATULLA KHAN

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Appearance:

Shri Ashutosh Tiwari - Advocate for the petitioner.

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ORDER

After arguments at length, learned counsel for the petitioner prays for withdrawal of this misc. petition with liberty to raise the grounds of this misc. petition in the regular civil appeal if occasion arises.

Prayer being reasonable is accepted and this misc. petition is permitted to be withdrawn and is hereby **disposed off** with the aforesaid liberty.

Misc. application(s), pending if any, shall stand closed.

(DWARKA DHISH BANSAL)
JUDGE